

16.11-1/2 hrs

**Title: Introduction of the Constitution (Amendment) Bill, 2001(Amendment of articles 115 and 205).**

SHRI RAMESH CHENNITHALA (MAVELIKARA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

*SHRI RAMESH CHENNITHALA : Sir, I introduce the Bill.*

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